

DIVISION BENCH  
COURT - II

**P-105**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/264(KB)2021  
IA(I.B.C)/901(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS MONA JAGATRAMKA
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. M. S. Tiwari, Adv. ] For the Personal Guarantor

Ms. Payal Saha, Adv. ] For the Financial Creditor

**ORDER**

1. Ld. Counsel appearing on behalf of the Personal Guarantor present. Ld. Counsel appearing on behalf of the Financial Creditor present.
2. **IA(I.B.C)/901(KB)2021:**
  - a. A stay subsisting regarding matter No. WPA11410 of 2022. The matter adjourned sine die with liberty to list as the Hon'ble High Court vacate the stay.
  - b. List the matter on **03.09.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**